

MOST URGENT
Confidential
By e-mail

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E-mail : insp-bgen@bhc.gov.in
No. : B (Gen)-5601/57/2020/690
Date : 10th September, 2020.

From,
S.G. Dige
Registrar General,
High Court of Bombay,
Mumbai.

10.9.20
[Signature]
28/9/20
[Signature]

To,
The Principal Judge, City Civil & Sessions Court, Mumbai.
The All Principal District & Sessions Judges.
The Chief Metropolitan Magistrate, Mumbai.
The Chief Judge, Court of Small Causes, Mumbai.

Subject :- Extension to the existing Select/Wait Lists for the posts of Stenographer (L.G.), Junior Clerk and Peon/Hamal prepared in Recruitment Process-2018.

Sir/Madam,

Apropos the subject, I am to state that the Hon'ble Chief Justice has been pleased to **grant extension for a period of one (01) year** to the existing Select/Wait Lists for the posts of Stenographer (L.G.), Junior Clerk and Peon/Hamal prepared in Recruitment Process-2018 from the date of expiry of lists.

I am, therefore, request you to take note thereof and display the same on the Notice Board as well as on the official web-site of District Court, under intimation to this office.

Yours faithfully,

[Signature]
10.9.20
Registrar General